GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:4031 ANSWERED ON:18.12.2012 SAVING-CUM-RELIEF SCHEME Bhoi Shri Sanjay

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government provides subsidy to active fishermen belonging to Below Poverty Line (BPL) category in Odisha under the `Saving-cum-Relief Scheme`;
- (b) if so, the details thereof;
- (c) whether this subsidy has been denied to other active marine fishermen who also suffer during the lean period;
- (d) if so, whether the Government would consider extending the subsidy to all active marine fishermen; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

- (a) to(c): Under the component "Saving-cum-Relief" of the Centrally Sponsored Scheme "National Scheme for Welfare of fishermen", assistance is provided to active fishermen (both marine and inland) belonging to Below Poverty Line (BPL) category. The fishermen belonging to categories other then BPL are not eligible for seeking assistance under the said scheme. All States/ UTs including Odisha are eligible to seek assistance under the said scheme in accordance with the guidelines of the scheme.
- (d)&(e):There is no proposal under consideration of the Government to extend the scheme to active fishermen belonging to categories other than BPL except in the case of Lakshadweep and Andaman & Nicobar Islands.